

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Kavveri Telecom Infrastructure Ltd. Date of Commencement of Liquidation: 07-02-2022; List of Stakeholders as on Date: 30-09-2022; Name of IP: Ms. Ramanathan Bhuvaneshwari; Process Number: 1; Last 5 digit of registration number: 10864

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	1405536417	1	1405536417				Annexure 3
4	Unsecured financial creditors	1	66737562	1	66737562				Annexure 4
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	0	0	0	0				NA
7	Operational creditors (Government Dues)	4	53843395	4	53843395				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	12416047	4	12416047				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0				NA
Total		10	1538533421	10	1538533421				